

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.A. (SJ) No. 602 of 2010

Shankar Prasad @ Chhotu @ Shankar Pd. Paswan **Appellant**

Versus

The State of Jharkhand **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA
Through- Video Conferencing

For the Appellant : Ms. Alka Kumari, Advocate
For the State : Mr. Manoj Kumar Mishra, APP

05/Dated: 26/03/2021

When the matter is called out, Ms. Alka Kumari, the learned counsel appears on behalf of Mr. Nilesh Kumar, the learned counsel for the appellant.

Mr. Manoj Kumar Mishra, the learned APP appears for the State.

At her request, put up this case after Holi holidays.

(Ratnaker Bhengra, J.)